

(a) whether the Government of India have sent two senior engineers to carry out a preliminary survey in connection with India's participation in the Mekong Project;

(b) whether they have submitted their report in respect of the survey; and

(c) if so, what are their main findings?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). Yes, Sir.

(c) A statement is laid on the Table.

STATEMENT

1. The Tonle Sap barrage holds out the promise of providing a very beneficial project which among other things, will increase the production of fish, ensure the continued existence of Great Lake by increasing water level slightly in the dry season and contribute to a reduction of 1 to 1½ meters in the flood peaks in the lower delta.

2. There are two alternative sites for the location of the barrage for which investigations and economic studies will have to be made before a final choice is made.

3. The barrage which will also have a fish ladder and shiplock will have to be designed to ensure reasonable flexibility.

4. The designs and estimates can be prepared by the Central Water and Power Commission in New Delhi.

5. It will be necessary to establish a soil and concrete laboratory in Cambodia for carrying out tests for the selection of suitable construction materials and determining their engineering properties.

6. Training facilities have to be afforded in India to a few Cambodian and Vietnamese Engineers.

Land in Delhi

*185. { **Shrimati Maimoona Sultan:**
Shri Radha Raman:
Shri Shree Narayan Das:
Shri Hem Barua:
Shri Ajit Singh Sarhadi.
Shri D. C. Sharma:
Shri P. G. Deb:
Dr. Ram Subhag Singh:
Maharajkumar Vijaya
Ananda:

Will the Minister of Home Affairs be pleased to state:

(a) whether about 8,000 acres of land out of 31,000 acres frozen by the Delhi Administration is proposed to be released as a first step by October, 1961;

(b) if so, how much of this will be allotted to the low income group co-operatives and house building societies and on what terms;

(c) in how many instalments these societies will be required to pay for the land to be leased out to them and when will these instalments fall due; and

(d) how long will it take to release the total area of 34,000 acres?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

(a) and (d). It is proposed to make available 2,000 plots by the end of October, 1961. Out of the 34,000 acres of land which has been notified for acquisition, about 8,000 acres will be acquired and developed in the first instance. The details of the scheme in regard to the acquisition, development and disposal of this land are contained in the Statement laid on the Table of the House on the 23rd March, 1961 in reply to a Notice under Rule 197 from Shri P. G. Deb. No decision has yet been taken about the acquisition and development of the remaining land, which has been noti-

fied under Section 4 of the Land Acquisition Act.

(b) Out of the 8,000 acres to be developed in the first instance, about 850 acres are proposed to be allotted to House Building Cooperative Societies and Industrial Co-operatives. There are people belonging to low-income group in almost all the co-operative house-building societies and it is, therefore, difficult to say at this stage how much land will be allotted to such people. The price to be charged for undeveloped land allotted to the cooperative house-building societies will be the actual cost of acquisition plus a small additional charge to be merged in the price of the land on a suitable basis so as to provide funds for subsidizing low-cost housing, expenditure on overheads and future financing of similar projects.

(c) The societies to which land is allotted will be required to pay the cost of the land in lumpsum and not by instalments.

Advances against Wheat

*186. { Shri H. C. Heda:
Shri Ram Krishan Gupta:

Will the Minister of Finance be pleased to state:

(a) when did the Reserve Bank of India withdraw regulatory provisions relating to advances against wheat;

(b) the reasons for the delayed action; and

(c) whether any similar action is contemplated for any other commodities, particularly sugar and rice?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) The Reserve Bank of India withdrew all regulatory provisions relating to bank advances against wheat with effect from May 15, 1961.

(b) Since the final estimates of wheat output for 1960-61 became available only in April, 1961, there

was hardly any delay in taking action.

(c) With effect from 21st April, 1961 all restrictions on bank advances against sugar were withdrawn. No definite indication can be given at this stage about future modification of regulatory provisions relating to bank advances against other commodities.

Regional Engineering College in Kerala

*187. **Shri Kodyan:** Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 3975 on the 26th April, 1961 and state:

(a) the progress made in the establishment of the centrally-sponsored Regional Engineering College in Kerala; and

(b) the expenditure so far incurred in this respect?

The Minister of Scientific Research and Cultural Affairs (Shri Hamayun Kabir): (a) The College is expected to start this year in the Government Polytechnic in Kozhikode pending the construction of its own buildings on a site of about 280 acres selected for the permanent location of the College.

(b) No expenditure has been incurred by the Central Government so far. Details of the expenditure incurred by the State Government are awaited.

सेना का एक ट्रक गिर जाने से मौतें

*१८८. श्री अर्जुन सिंह भवौरिया : क्या प्रतिरक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) बद्रीनाथ के रास्ते में जोशीमठ और कर्णप्रयाग के बीच में १८ मई, १९६१ को जो भारतीय सेना का मोटर ट्रक अलकनन्दा नदी में गिर पड़ा था, उसमें कितने सैनिकों और एन० सी० ओ० की मौत हुई ;